


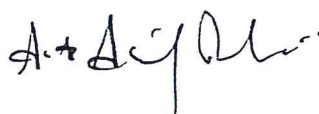


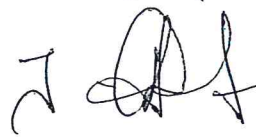
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :  
PETITION NUMBER : CA/7/2016  
NAME OF THE PETITIONER(S) : India Infrastructure Fund  
NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd  
UNDER SECTION : 98(1) of Companies Act 2013


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	RAJENDRAN RAGHAVAN	Counsel for R-6 (INDIAN BANK)	
2.	SUDHA MALWE A. ASIF BASHA	Counsel for Applicant	
3.	R. Sankaranarayanan for N. VINAY KUMAR V. J. ARUN RAJ	Senior Counsel Counsel for 2 to 5	
4.	S. Indu neethi	Counsel for R-6	
5.	DEV KSHNASRIS for M/s. Shivakumar & Suresh	Counsel for Karaikal P	

### **ORDER**

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at their request. Put up alongwith CP 6/2016 and TCP 174/2016 on 21.12.2017.

  
**S Vijayaraghavan**  
**Member (Technical)**

  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

bc